

# ORISSA HIGH COURT

FILING REPORT AS ON :28/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0007175/2023	MD. TIBIRA @ RAKIB VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /50 /2023 () //
2	BLAPL/0007176/2023	ABHAYA KHAMURAI VS STATE OF ODISHA	APURBA DAS VS	BHADRAK RURAL /186 /2023 () //
3	BLAPL/0007177/2023	JITU@BISWAJIT MALLIK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	JAKHAPURA /32 /2023 () //
4	BLAPL/0007178/2023	SANTOSH KUMAR SI VS STATE OF ODISHA	KULDEEP MOHANTY VS	/ /0 () //
5	BLAPL/0007179/2023	SAMIR NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /6 /2023 () //
6	BLAPL/0007180/2023	SAKIR KHAN VS STATE OF ODISHA	RAMESH AGARWAL VS	CYBER CRIME AND ECONOMIC OFFENCE /8 /2023 () //
7	BLAPL/0007181/2023	SUSANTA @ SUKANTA KUMAR PUJHARI @ PUJARI BISWARANJAN DALAI VS STATE OF ODISHA	VS	PARADEEP /189 /2018 () //
8	BLAPL/0007182/2023	SAMBIT KUMAR SENAPATI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	JAGATPUR /3 /2018 () //
9	BLAPL/0007183/2023	ANDA MADHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MALKANGIRI /392 /2022 () //
10	BLAPL/0007184/2023	MIKU @ ABINASH @ AMIT KUMAR PATTNAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /149 /2017 () //
11	BLAPL/0007185/2023	CHEMA @ PARAMANANDA NAYAK VS STATE OF ODISHA	SOMANATH NANDA VS	ANGUL TOWN /363 /2013 () //

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12	BLAPL/0007186/2023	HARIHAR BISOI VS STATE OF ODISHA	ANIRUDHA DAS VS	DABUGAM /84 /2023 () //
13	BLAPL/0007187/2023	DILIP GOUDA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	TARASINGI /334 /2022 () //
14	BLAPL/0007188/2023	ASHOK KUMAR PASWAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
15	BLAPL/0007189/2023	BINOD KUMAR @ MUKESH KUMAR VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CHITRAKONDA /118 /2020 () //
16	BLAPL/0007190/2023	SUBASH BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MAHILA P.S. BUXIBAZAR /10 /2023 () //
17	BLAPL/0007191/2023	GYANARANJAN SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //
18	BLAPL/0007192/2023	BHISMA KHATUA VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /47 /2022 () //
19	BLAPL/0007193/2023	MAHENDRA BEHERA VS STATE OF ODISHA	SUMIT SEKHAR PATTANAİK VS	/ /0 () //
20	BLAPL/0007194/2023	T. RAJU VS STATE OF ODISHA	SEVATI SOREN VS	LAIKERA /141 /2018 () //
21	BLAPL/0007195/2023	MUKUNDA PADALI VS STATE OF ODISHA	BUDHIRAM DAS VS	GUDARI /72 /2022 () //
22	BLAPL/0007196/2023	ALOK MAHAPATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	JODA /92 /2023 () //
23	BLAPL/0007197/2023	ALOK MAHAPATRA	SIDHARTHA DAS	BAMBARI /193 /2022

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		VS	VS	()
24	BLAPL/0007198/2023	STATE OF ODISHA BIKASH NAIK	RAKESH KUMAR MALLICK	// /0
		VS	VS	()
25	BLAPL/0007199/2023	STATE OF ODISHA ARUN BANDAKI	NITYANANDA MOHAPATRA	// MANAMUNDA /134 /2023
		VS	VS	()
26	BLAPL/0007200/2023	STATE OF ODISHA MUNNA AMAPADIA @ MUNA AMAPDIA	DIPTI RANJAN BHOKTA	// SEMILLIGUDA /60 /2023
		VS	VS	()
27	BLAPL/0007201/2023	STATE OF ODISHA RAJAMANDRI KARTIK	SUBHASISH DAS	// KALIMELA /122 /2023
		VS	VS	()
28	BLAPL/0007202/2023	STATE OF ODISHA TRINATH SAHOO	MANAS KUMAR CHAND	// TANGI (KHURDA) /468 /2023
		VS	VS	()
29	BLAPL/0007203/2023	STATE OF ODISHA MD. SHAJID	JITENDRA SAMANTARAY	// /0
		VS	VS	()
30	BLAPL/0007204/2023	STATE OF ODISHA JAKIR KHAN	JAYANTA KUMAR MAJHI	// SINGLA /75 /2023
		VS	VS	()
31	BLAPL/0007205/2023	STATE OF ODISHA SASTHA NAYAK	JYOTIRMAYA SAHOO	// CHANDAHANDI /18 /2023
		VS	VS	()
32	BLAPL/0007206/2023	STATE OF ODISHA BINU @ SANTOSH MAJHI	RANJIT MOHANTY	// PATKURA /265 /2023
		VS	VS	()
33	BLAPL/0007207/2023	STATE OF ODISHA RAHUL PANIGRAHI	BIJAYA KUMAR RAGADA	// BOLANGIR TOWN /412 /2022
		VS	VS	()
34	BLAPL/0007208/2023	STATE OF ODISHA KAMAL KUMAR NAYAK	PRIYA RANJAN SINGH	// DHENKANAL TOWN /62 /2023
		VS	VS	()

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35	BLAPL/0007209/2023	STATE OF ODISHA BABRUBAHAN SAHANI VS	SOMANATH MITRA VS	// PHIRINGIA /43 /2023 ()
36	BLAPL/0007210/2023	STATE OF ODISHA SAMIR KUMAR SETHI VS	GYANESWAR SATPATHY VS	// BASUDEVPUR /286 /2023 ()
37	BLAPL/0007211/2023	STATE OF ODISHA CHIKU LUHA VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /120 /2017 ()
38	BLAPL/0007212/2023	STATE OF ODISHA MALAKI BUD VS	AKSHAYA KUMAR SAHOO VS	// RAJGANGPUR /343 /2019 ()
39	BLAPL/0007213/2023	STATE OF ODISHA DINABANDHU PALEI @ DINU VS	SUJIT KUMAR PATTNAIK VS	// TANGI (KHURDA) /431 /2023 ()
40	BLAPL/0007214/2023	STATE OF ODISHA DIPUNA @ SUMANTA BEHERA VS	RAGHUNATH DASMOHAPATRA VS	// NUAGAON /78 /2019 ()
41	BLAPL/0007215/2023	STATE OF ODISHA BIKASH PALEI VS	SUJIT KUMAR PATTNAIK VS	// TANGI (KHURDA) /431 /2023 ()
42	BLAPL/0007216/2023	STATE OF ODISHA SMRUTI RANJAN MISHRA VS	RADHARAMAN DAS NAYAK VS	// BHANJPUR /175 /2023 ()
43	BLAPL/0007217/2023	STATE OF ODISHA BIKRAM SWAIN VS	KURESH PRASAD DASH VS	// BHANJANAGAR /700 /2022 ()
44	BLAPL/0007218/2023	STATE OF ODISHA MANOJ GHOSAL VS	ABHAS MOHANTY VS	// MATHILI /141 /2020 ()
45	BLAPL/0007219/2023	STATE OF ODISHA DAS DEVA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	// PHULBANI TOWN /89 /2023 () //

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46	BLAPL/0007220/2023	DILLIP PARIDA VS STATE OF ODISHA	DASARATHI DASH VS	KHANDAPARA /261 /2022 () //
47	BLAPL/0007221/2023	MOHAN HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /19 /2020 () //
48	BLAPL/0007222/2023	ASHOK GOPAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	JUNAGARH /40 /2023 () //
49	BLAPL/0007223/2023	VINIT KUMAR NAIK VS STATE OF ODISHA	KAMIL RASHID VS	BHAWANIPATNA TOWN /296 /2022 () //
50	BLAPL/0007224/2023	UTTAM DAS @ UTAAM DASH VS STATE OF ODISHA	ABHAS MOHANTY VS	/ /0 () //
51	BLAPL/0007225/2023	BIMAL KUMAR GOPAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	JUNAGARH /40 /2023 () //
52	BLAPL/0007226/2023	SAMIT @ SAMIR GAIGOURIA VS STATE OF ODISHA	PRAHALLADA SAHU VS	KANJIPANI /35 /2022 () //
53	BLAPL/0007227/2023	DIPAK KUMAR NAYAK @ RAZA VS STATE OF ODISHA	BISWAJIT KANUNGO VS	SPL TASK FORCE /19 /2022 () //
54	BLAPL/0007228/2023	MANAS RANJAN GOPAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	JUNAGARH /40 /2023 () //
55	BLAPL/0007229/2023	JEVAN DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /169 /2021 () //
56	BLAPL/0007230/2023	DAITARI BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GOSANINUAGAM /113 /2023 () //
57	CMAPL/0000455/2023	SABITA SAHU	SOURAV TIBREWAL	//

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		VS	VS	()
58	CMP/0000715/2023	MANIK CHANDRA GHOSH PRAFULLA KUMAR MOHANTY	AMIT KUMAR DAS	//
		VS	VS	//
59	CMP/0000716/2023	PRADEEP LENKA CHANDRALEKHA PATTANAYAK @ BOHIDAR	PRATYUSHA NAIDU	CIVIL JUDGE (SD), SORO(Baleshwar)
		VS	VS	CS/0000324/2014
60	CMP/0000717/2023	PRAMOD CHANDRA PATTANAYAK PITABASH NAYAK	AMIT PRASAD BOSE	//
		VS	VS	()
61	CMP/0000718/2023	BISHNU CHARAN NAYAK JAYAPRAKASH BHOI	BISWAMBAR MOHANTY	//
		VS	VS	()
62	CMP/0000719/2023	BANDANA PRADHAN BACKBONE CONSTRUCTION PVT. LTD., GUJARAT	SOUMYA MISHRA	//
		VS	VS	()
63	CMP/0000720/2023	STATE OF ODISHA SHREE HARI STEEL INDUSTRIES, ROURKELA	ANUPAM DASH	//
		VS	VS	()
64	CMP/0000721/2023	M/S.SURAJ PRODUCTS LTD., RAJAGANGPUR GAURANGA SAHOO	HRUDANANDA MOHAPATRA	//
		VS	VS	()
65	CONTC/0004210/2023	DASARATHI MAHANA SANJAY KUMAR ROUT	ADV	//
		VS	VS	()
66	CONTC/0004211/2023	GOBINDA DANSENA, EXECUTIVE OFFICER, RAJGANGPUR MUNICIPALITY OFFICE, SUNDARGARH SANJAY KUMAR ROUT	ADV	//
		VS	VS	()
67	CONTC/0004212/2023	GOBINDA DANSENA, EXECUTIVE OFFICER, RAJGANGPUR MUNICIPALITY OFFICE, SUNDARGARH TARANGINI NAYAK	ADV	//
		VS	VS	()
68	CONTC/0004213/2023	ASWATHY S., I.A.S. SURYAMANI SARANGI	ADV	//
		VS	VS	()

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69	CONTC/0004214/2023	ASWATHY S., I.A.S. HARISH CHANDRA DASH VS	ADV VS	// // 0
70	CONTC/0004215/2023	SANJIB KUMAR SINGH, SECRETARY TO GOVT. RURAL DEVLOPMENT DEPT. JATINDRA SAHU VS	ADV VS	// // 0
71	CONTC/0004216/2023	SUNIL KUMAR LOHANI, I.A.S. PRIYA RANJAN PATRA VS	JYOSTNARANI RATH VS	// // 0
72	CONTC/0004217/2023	DR. ARABINDA PADHEE, I.A.S. GUNAMANI BEHERA VS	ADV VS	// // 0
73	CONTC/0004218/2023	ARAVIND AGARWAL, I.A.S. JANARDAN NAYAK VS	ADV VS	// // 0
74	CONTC/0004219/2023	ROOPA ROSHAN SAHOO, PRINCIPAL SECY., SC AND ST DEPT. SURENDRA MAHABHOI VS	ADV VS	// // 0
75	CONTC/0004220/2023	BIJAYA AMRUTA KULANGE, I.A.S. KEDARASWAR BARIK VS	SANGRAM JENA VS	// // 0
76	CONTC/0004221/2023	ARAVIND AGRAWAL, I.A.S. SATYABHAMA MISHRA VS	ADV VS	// // 0
77	CONTC/0004222/2023	ANANTA KISHORE BEHERA, PRINCIPAL ACCOUNTANT GENERAL (A AND E), BBSR ANUSUYA BEHERA VS	ADV VS	// // 0
78	CONTC/0004223/2023	ANANYA DAS, D.M AND COLLECTOR, SAMBALPUR SANATAN DASH VS	ADV. VS	// // 0
79	CONTC/0004224/2023	NIJKUNJA BIHARI DHAL, IAS PITAMBAR SAMAL VS	ADV VS	// // 0
		MINAKETAN MISHRA, C.G.M, ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CO.		//

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80	CONTC/0004225/2023	UMESH CHANDRA BEHURA VS	ADV VS	// 0
81	CONTC/0004226/2023	MINAKETAN MISHRA, C.G.M, ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CO. PARAMESWAR NATH SHARMA @ PARAMESWAR SHARMA	VS VS	// 0
82	CONTC/0004227/2023	MINAKETAN MISHRA, C.G.M, ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CO. SANDHYRANI MOHAPATRA	ADV VS	// 0
83	CONTC/0004228/2023	MINAKETAN MISHRA, C.G.M, ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CO. SUKADEV PATRNAIK	ADV VS	// 0
84	CONTC/0004229/2023	TAHASILDAR, JATNI, KHORDHA TRL KROSAKI REFRACTORIES L.T.D.	SARADA.P.SARANGI VS	// 0
85	CONTC/0004230/2023	O.P.SINGH, CHAIRMAN CUM MANAGING DIRECTOR MAHANADI CO.L.T.D. PITAMBAR ROUT	ADV VS	// 0
86	CONTC/0004231/2023	PRADIP KUMAR SABAT, S.D.O, ELECTRICAL TPCODL, JATANI, KHORDHA RAHASBIHARI BARIK	ADV VS	// 0
87	CONTC/0004232/2023	TAHASILDAR, DARPAN, DHANMANDAL, JAJPUR RATIKANTA BARIK	ADV VS	// 0
88	CONTC/0004233/2023	TAHASILDAR, DARPAN, DHANMANDAL, JAJPUR PRASANTA KUMAR JENA	ADV VS	// 0
89	CONTC/0004234/2023	SWAMI ATMAPRABHANANDA, SECY., RAMAKRISHNA MISSION, BBSR SANNKAR KANAR	SUMAN MODI VS	// 0
90	CONTC/0004235/2023	ASHIS THAKARE, I.A.S. RAMMURTY PIRBAKA	ADV VS	// 0
91	CONTC/0004236/2023	ASWATHY S., I.A.S. MANJUBALA NATH	ADV ADV	// 0



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		VS	VS	0
92	CONTC/0004237/2023	ASWATHY S., I.A.S. NURSINGHA NIMULIA	ADV	//
		VS	VS	0
93	CONTC/0004238/2023	ASWATHY S., I.A.S. HARISH CHANDRA PIRBAKA	ADV	//
		VS	VS	0
94	CONTC/0004239/2023	ASWATHY S., I.A.S. PRADIP KUMAR SAHOO	ADV.	//
		VS	VS	0
95	CONTC/0004240/2023	ASWATHY S., PRINCIPAL SECY. TO GOVT., S AND ME DEPT., ODISHA, BBSR. RABI NARAYAN PATTANAYAK		//
		VS	VS	0
96	CONTC/0004241/2023	ASWATHY S, IAS LALA PRIYA RANJAN CHAND	SANGRAM JENA	//
		VS	VS	0
97	CONTC/0004242/2023	ARAVIND AGRAWAL, I.A.S. TUSARKANTI SAHOO	ADV	//
		VS	VS	0
98	CONTC/0004243/2023	LOPAMUDRA DAS@NAYAK, PRINCIPAL INCHARGE, KUSUMDEVI SATSANG WOMENS DEGREE COLLEGE, CUTTACK DHARANIDHAR SAHOO	ADV	//
		VS	VS	0
99	CONTC/0004244/2023	PRADEEP KUMAR JENA, I.A.S. PREMSAGAR NAIK	ADV	//
		VS	VS	0
100	CONTC/0004245/2023	PRADEEP KUMAR JENA, I.A.S. PRASANNA KUMAR PRADHAN	ADV	//
		VS	VS	0
101	CONTC/0004246/2023	PRADEEP KUMAR JENA, I.A.S. PANCHANARAYAN SARAF	ADV	//
		VS	VS	0
102	CONTC/0004247/2023	PRADEEP KUMAR JENA, I.A.S. CHITTA RANJAN PUROHIT	ADV	//
		VS	VS	0

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103	CONTC/0004248/2023	PRADEEP KUMAR JENA, I.A.S. UMA SANKAR NAYAK VS	ADV VS	// // 0
104	CONTC/0004249/2023	PRADEEP KUMAR JENA, I.A.S. ANIL KUMAR PUROHIT VS	ADV VS	// // 0
105	CONTC/0004250/2023	PRADEEP KUMAR JENA, I.A.S. RAJESH RAJAK VS	ADV VS	// // 0
106	CONTC/0004251/2023	PRADEEP KUMAR JENA, I.A.S. PRAKASH CHANDRA NAIK VS	ADV VS	// // 0
107	CONTC/0004252/2023	PRADEEP KUMAR JENA, I.A.S. ASHWINI KUMAR PATEL VS	ADV VS	// // 0
108	CONTC/0004253/2023	PRADEEP KUMAR JENA, I.A.S. DALI PRADHAN VS	ADV VS	// // 0
109	CONTC/0004254/2023	NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT. ASHOK KUMAR MATHA VS	ADV VS	// // 0
110	CONTC/0004255/2023	NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT. SACHIDANANDA SWAIN VS	BANSHIDHAR BAUG VS	// // 0
111	CONTC/0004256/2023	SUDHANSU BHUSAN JENA GOPAL CHANDRA BHATAACHARYA VS	BANSHIDHAR BAUG VS	// // 0
112	CONTC/0004257/2023	SURYANSU SEKHAR PARHI PADMALOCHAN PARIDA VS	ADV VS	// // 0
113	CONTC/0004258/2023	DR.KANHU CHARAN DHIR, O.A.S. (SAG) BANKIM BIHARI MOHANTY VS	ADV VS	// // 0
		ASWATHY S, I.A.S.		//

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114	CONTC/0004259/2023	PRASANTA KUMAR SAMARTHA VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	ADV VS	// ()
115	CONTC/0004260/2023	MANJUSHREE PRADHAN VS NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV VS	// ()
116	CONTC/0004261/2023	MAHESWAR PUHAN VS NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV VS	// ()
117	CONTC/0004262/2023	BINA PATTNAIK VS NARAHARI SETHI	DEBENDRANATH MISHRA VS	// ()
118	CONTC/0004263/2023	AKSHAYA KUMAR BEHERA VS ASWATHY S, I.A.S.	ADV VS	// ()
119	CONTC/0004264/2023	BINOD BIHARI KARAN VS DEEPAK KUMAR DASH, TAHASILDAR, BALIAPAL	ADV VS	// ()
120	CRLA/0000693/2023	MURALIDHAR NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	NAYAKOT /48 /2017 DISTRICT & SESSIONS JUDGE,KEONJHAR(Kendujhar) ST/0000015/2018
121	CRLA/0000694/2023	BASANTA KUMAR DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SIMULIA /321 /2019 ()
122	CRLA/0000695/2023	PARAMANANDA SAHU @ SONU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAWAPARA /11 /2022 ()
123	CRLA/0000696/2023	KALIA POLEI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHALLIKOTE /266 /2020 ()
124	CRLLP/0000042/2023	SANTOSH KUMAR SWAIN VS PRASANNA KUMAR KHUNTIA	AMITAV TRIPATHY VS	/ /0 ()
125	CRLLP/0000043/2023	STATE OF ODISHA	SANGRAM DAS,S.C(VIGILANCE)	// / /0

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		VS	VS	()
126	CRLMC/0002795/2023	ASIF ALI KHAN DEV KUMAR PANDA	CHANDRAKANTA NAYAK	// EOW,BHUBANESWAR /11 /2015
		VS	VS	()
127	CRLMC/0002796/2023	STATE OF ODISHA NIROJ KUMAR BISWAL @ NIROJ BISWAL	AMULYA RATNA PANDA	// SAHADEV KHUNTA /40 /2023
		VS	VS	()
128	CRLMC/0002797/2023	STATE OF ODISHA LANDA@GANESH GOUDA	LAMBODOR ACHARI	// SURADA /110 /2007
		VS	VS	()
129	CRLMC/0002798/2023	STATE OF ODISHA GIRIJA BALAV DAS	GOPAL KRUSHNA MOHANTY	// AIR FIELD P.S. /398 /2022
		VS	VS	()
130	CRLMC/0002799/2023	STATE OF ODISHA THALLURY CHAKRABARTY	TIRTHA KUMAR SAHU	// PODIA PS /50 /2023
		VS	VS	()
131	CRLMC/0002800/2023	STATE OF ODISHA JITENDRA KUMAR BEHERA@JITU	SAMVIT MOHANTY	// HANDAPA /152 /2023
		VS	VS	()
132	CRLMC/0002801/2023	STATE OF ODISHA UMESH CHANDRA MEHER	DIPTI RANJAN SWAIN	// BANGOMUNDA /55 /2008
		VS	VS	()
133	CRLMC/0002802/2023	STATE OF ODISHA THALLURY CHAKRABARTY	TIRTH KUMAR SAHU	// / /0
		VS	VS	()
134	CRLMC/0002803/2023	STATE OF ODISHA DR.KRUSHNA BOIPAI	MANAS KUMAR CHAND	// BARKOTE /187 /2023
		VS	VS	()
135	CRLMC/0002804/2023	STATE OF ODISHA BRAHMANANDA MALIK	RANJIT MOHANTY	// AUL /502 /2022
		VS	VS	()
136	CRLMC/0002805/2023	STATE OF ODISHA SAMEER JENA	DEEPAK RANJAN PARIDA	// SECTOR-3 /104 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0002806/2023	STATE OF ODISHA RABIN KUMAR PATNAIK VS	KULDEEP MOHANTY VS	// UDALA /297 /2021 ()
138	CRLMC/0002807/2023	STATE OF ODISHA ANITA GAJENDRA VS	RAJEET ROY VS	// CUTTACK SADAR /201 /2022 ()
139	CRLMC/0002808/2023	STATE OF ODISHA BRAHMANANDA SAHOO VS	DEVASHIS PANDA VS	// / /0 ()
140	CRLMC/0002809/2023	STATE OF ODISHA BAGHA @ BIJAY SASMAL VS	PRAVASH CHANDRA JENA VS	// FATEGARH /64 /2023 ()
141	CRLMC/0002810/2023	STATE OF ODISHA SULOCHANA PANIGRAHY VS	SULOCHANA PATRO VS	// BAIDYANATHPUR /178 /2023 ()
142	CRLMP/0001258/2023	STATE OF ODISHA RANGADHAR PARIDA VS	SUSANTA KUMAR ROUT VS	// / /0 ()
143	CRLMP/0001259/2023	STATE OF ODISHA MAA DAKHINESWARI KSHYATI GRASTHA BISTHAP VS	<del>BISWAMPAL MOHANTY</del> VS	// / /0 ()
144	CRLMP/0001260/2023	STATE OF ODISHA PUNJAB NATIONAL BANK, BBSR VS	MANOJ KUMAR MISHRA VS	// / /0 ()
145	CRLMP/0001261/2023	UNION OF INDIA GIRIDHARI DAS VS	J.K.KHANDAYATRAY VS	// / /0 ()
146	CRLMP/0001262/2023	STATE OF ODISHA G.BULI REDDY VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
147	CRLMP/0001263/2023	STATE OF ODISHA SILPA SAHANI VS	GOURI KUMAR RATH VS	// / /0 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0001264/2023	SUJATA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
149	CRLMP/0001265/2023	GOUTAM GOCHHAYAT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
150	CRLMP/0001266/2023	SIBASAKTI SATAPATHY VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	//0 0 //
151	CRLMP/0001267/2023	DEBAKI BISWAL VS STATE OF ODISHA	BISWAJIT PASAYAT VS	//0 0 //
152	CRLMP/0001268/2023	RAHUL KUMAR AGRAWAL VS SUPERINTENDENT OF POLICE, BARGARH	SAURAV TIBREWAL VS	//0 0 //
153	FAO/0000282/2023	KANHU CHARAN DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	//0 0 //
154	FAO/0000283/2023	THE MANAGER (T.P. CELL), M./S. NEW INDIA ASSURANCE CO. LTD. VS MATAJI DALEI	SURESH K. SATAPATHY VS	//0 0 //
155	FAO/0000284/2023	TAPAN KUMAR KAR@TAPAN KAR VS UNION OF INDIA	BISHNUBRAT SINGH VS	//0 0 //
156	FAO/0000285/2023	SATHIA SWAIN VS UNION OF INDIA	S.S.K.SUBUDHI VS	//0 0 //
157	ITA/0000066/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS M/S. WESTERN ELECTRICITY SUPPLY COMPANY OF ORISSA LTD.(WESCO)	TUSHAR KANTI SATAPATHY,,SR.S.C(I.T) VS	//0 0 //
158	ITA/0000067/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS M/S. WESTERN ELECTRICITY SUPPLY COMPANY OF ORISSA LTD.(WESCO)	TUSHAR KANTI SATAPATHY,,SR.S.C(I.T) VS	//0 0 //
159	ITA/0000068/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1	TUSHAR KANTI SATAPATHY,,SR.S.C(I.T)	//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
160	MACA/0000635/2023	M/S. WESTERN ELECTRICITY SUPPLY COMPANY OF ORISSA LTD.(WESCO) PRAMILA MOHANTA	BISHNU BRATA SINGH	//
		VS	VS	0
161	MACA/0000636/2023	BRAHMANANDA MOHANTA MANJUBALA PRUSTY	SUSHANT KUMAR PRADHAN 3	//
		VS	VS	0
162	MACA/0000637/2023	AJAYA MARTHA SUMANTA KUMAR SAHOO	DEBASISH PATNAIK	//
		VS	VS	0
163	MATA/0000205/2023	TIRANGA TRANSPORT AGENCIES LIPIKA MOHANTY	SWARUP KUMAR PATNAIK	//
		VS	VS	0
164	RPFAM/0000199/2023	RAJANIKANTA SWAIN CHHABILA KUMAR PRADHAN	RAJIB KUMAR SARANGI	//
		VS	VS	0
165	RSA/0000268/2023	SWARNABALA SAHU M/S. ACRUX REALCON PVT. LTD.	BANSHIDHAR BAUG	//
		VS	VS	0
166	RVWPET/0000284/2023	MAHESH KUMAR MOHANTY DR. VIVEK RAI	AVIJIT MISHRA	//
		VS	VS	0
167	TRP(C)/0000218/2023	UNION OF INDIA MADHUSMITA SAHOO	PRAVAT KUMAR MOHANTY	//
		VS	VS	0
168	WA/0001389/2023	BHUPENDRA NATH SAHOO STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
169	WA/0001390/2023	ANITA BEHERA STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
170	WA/0001391/2023	RABINDRANATH PANDA STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//
		VS	VS	0

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171	WA/0001392/2023	BALAKRUSHNA NISANKA UTKAL UNIVERSITY VS GOVT. OF ORISSA	DAYANANDA MOHAPATRA VS	// // 0 //
172	WA/0001393/2023	STATE OF ODISHA VS KIALASH CHANDRA BEHERA	SAROJ KANTA SAMAL,A.G.A VS	// 0 //
173	WA/0001394/2023	STATE OF ODISHA VS BINAPANI PADHY	SASWAT DAS,A.G.A VS	// 0 //
174	WA/0001395/2023	STATE OF ODISHA VS AKSHAYA KUMAR MOHANTY	SASWAT DAS,A.G.A VS	// 0 //
175	WA/0001396/2023	STATE OF ODISHA VS PRAJNA PARAMITA PANDA	SASWAT DAS,A.G.A VS	// 0 //
176	WA/0001397/2023	STATE OF ODISHA VS LAMBODAR GARNAYAK	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
177	WA/0001398/2023	STATE OF ODISHA VS SUDARSAN NAHAK	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
178	WA/0001399/2023	MAMATA MOHANTY VS BRANCH MANAGER, S.B.I., PIPILI BRANCH	JEEVANJYOTI MOHANTY VS	// 0 //
179	WA/0001400/2023	STATE OF ODISHA VS SATYABHAMA DAS	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
180	WA/0001401/2023	PRAVAT ROUT VS REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR	SAILESH CHANDRA SAMANTARAY VS	// 0 //
181	WA/0001402/2023	STATE OF ODISHA VS MADHAB CHANDRA SAHOO	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //



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182	WA/0001403/2023	STATE OF ODISHA VS MANGALA GAMANGO	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
183	WA/0001404/2023	STATE OF ODISHA VS ISWAR CHANDRA SATAPATHY	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
184	WA/0001405/2023	STATE OF ODISHA VS SUDHIR CHANDRA BARIK	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
185	WA/0001406/2023	STATE OF ODISHA VS BAIDYANATH ROUT	PRADEEP KUMAR RAUT,A.G.A VS	// 0 //
186	WA/0001407/2023	STATE OF ODISHA VS RAJESH KUMAR PANDA	NIHAR KANTA PRAHARAJ,A.G.A VS	// 0 //
187	WA/0001408/2023	STATE OF ODISHA VS DR. KAMAL LOCHAN DAS	SASWAT DAS,A.G.A VS	// 0 //
188	WA/0001409/2023	THE MANAGER, TATA MOTORS FINANCE LTD., ROURKELA BRANCH VS VIJAY KUMAR JAIN	NIHAR KANTA PRAHARAJ,A.G.A VS	// 0 //
189	WA/0001410/2023	STATE OF ODISHA VS DR. KEDARNATH KHAMARI	SASWAT DAS,A.G.A VS	// 0 //
190	WA/0001411/2023	STATE OF ODISHA VS DR SUDHANSU SEKHAR PATEL	SASWAT DAS,A.G.A VS	// 0 //
191	WA/0001412/2023	STATE OF ODISHA VS BINOD BIHARI MAHANTA	PRADEEP KUMAR RAUT,A.G.A VS	// 0 //
192	WP(C)/0020177/2023	DISTRICT DISABLED FEDERATION, KALAHANDI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
193	WP(C)/0020178/2023	SK. KAMAL UDDIN	DEBABRATA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0020179/2023	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, KHURDA ALISHA BEGUM	SANGRAMJIT PANDA	//
		VS	VS	0
195	WP(C)/0020180/2023	AO, CORP. BANK, CUTTACK KUNI SASMAL	RANJAN KUMAR ROUT	//
		VS	VS	0
196	WP(C)/0020181/2023	STATE OF ODISHA AMIYA KUMAR SETHI	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
197	WP(C)/0020182/2023	SLOUDAMINI SETHI AKASH KUMAR AGRAWAL	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
198	WP(C)/0020183/2023	STATE OF ODISHA M/S. SORITES EQUIP HIRING AND TRANSPORT P LTD	ASHOK KUMAR ROUT	//
		VS	VS	0
199	WP(C)/0020184/2023	REGIONAL TRANSPORT OFFICER, JAGATSINGHPUR BIJAY KUMAR DAS	SAPAN KUMAR PAL	//
		VS	VS	0
200	WP(C)/0020185/2023	STATE OF ODISHA MAHESH ROHIDAS	KHIROD CHANDRA MAJHI	//
		VS	VS	0
201	WP(C)/0020186/2023	R.T.O., JHARSUGUDA PURNA CH. JENA	GANESH PRASAD SAMAL	//
		VS	VS	0
202	WP(C)/0020187/2023	STATE OF ODISHA TOPHAN KUMAR NAYAK	BANSHIDHAR SATAPATHY	//
		VS	VS	0
203	WP(C)/0020188/2023	STATE OF ODISHA SANAT JENA	BHABANI SHANKAR DAS PARIDA	//
		VS	VS	0
204	WP(C)/0020189/2023	MAUSUMI SI MOCHIRAM BEHERA	TARUNAKANTA PATTANAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0020190/2023	STATE OF ODISHA BHAGABAN KHARA VS	BHABANI PRASAD MOHANTY VS	// // ()
206	WP(C)/0020191/2023	THE COMMISSIONER OF CT AND GST, ODISHA ARABINDA BISOI VS	BHABANI PRASAD MOHANTY VS	// // ()
207	WP(C)/0020192/2023	THE COMMISSIONER OF CT AND GST, ODISHA M/S. OCL INDIA LTD. CTC VS	ASHOK KUMAR ROUT VS	// // ()
208	WP(C)/0020193/2023	REGIONAL TRANSPORT OFFICER, CUTTACK SK. SAIDUL ISLAM VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
209	WP(C)/0020194/2023	STATE OF ODISHA ALOK MALLICK VS	ASHOK KUMAR ROUT VS	// // ()
210	WP(C)/0020195/2023	REGIONAL TRANSPORT OFFICER, KENDRAPARA SUPRIYA PATI VS	GYANA RANJAN SETHI VS	// // ()
211	WP(C)/0020196/2023	STATE OF ODISHA PRAKASH CHANDRA MALLICK VS	ASHOK KUMAR ROUT VS	// // ()
212	WP(C)/0020197/2023	REGIONAL TRANSPORT OFFICER, KENDRAPARA M/S RABI HABIKA @ HABIKA RABI VS	BHABANI PRASAD MOHANTY VS	// // ()
213	WP(C)/0020198/2023	THE COMMISSIONER OF CT AND GST, ODISHA SARU KISAN VS	SASWATI MOHAPATRA VS	// // ()
214	WP(C)/0020199/2023	STATE OF ODISHA SUDHIR KUMAR SAHOO VS	SASWATI MOHAPATRA VS	// // ()
215	WP(C)/0020200/2023	STATE OF ODISHA SAKUNTALA @ SAKI DAS VS	PRAFULLA KUMAR KAR VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0020201/2023	RAGHUPATI BISOI VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
217	WP(C)/0020202/2023	RISHI RAJ DASH VS CHAIRPERSON, NATIONAL TESTING AGENCY, NEW DELHI	RAJIB RATH VS	// 0 //
218	WP(C)/0020203/2023	BAIDHAR MALIK VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
219	WP(C)/0020204/2023	DIPTIMAYEE DAS VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
220	WP(C)/0020205/2023	DHANURDHAR CHAMPATIRAY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
221	WP(C)/0020206/2023	PRADIP KUMAR LUHA VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
222	WP(C)/0020207/2023	GOVERNING BODY OF INSTITUTE OF ADVANCE STUDIES VS STATE OF ODISHA	DEBNIKANTA MOHANTY VS	// 0 //
223	WP(C)/0020208/2023	GOURA CHANDRA PANDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
224	WP(C)/0020209/2023	KUSUM DEI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
225	WP(C)/0020210/2023	PRAKASH CHANDRA RATHA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
226	WP(C)/0020211/2023	MADHUSUDAN ACHARJYA VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
227	WP(C)/0020212/2023	SUKANTA KUMAR PRADHAN	CHANDRAKANTA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0020213/2023	STATE OF ODISHA GANGADHAR SAHU	AUROBINDA SAHOO	//
		VS	VS	0
229	WP(C)/0020214/2023	STATE OF ORISSA ODISHA GEOLOGICAL SERVICE ASSOCIATION, KEONJHAR	NAMRAT KKRISHNA BISOI	//
		VS	VS	0
230	WP(C)/0020215/2023	STATE OF ODISHA DEEPAK KUMAR LENKA	SANKAR PRASAD PANI	//
		VS	VS	0
231	WP(C)/0020216/2023	STATE OF ODISHA SURESH CHANDRA SAMANTARAY	BHAWANI SANKAR PANIGRAHI	//
		VS	VS	0
232	WP(C)/0020217/2023	STATE OF ODISHA TATA NARESH BISOI	BHABANI PRASAD MOHANTY	//
		VS	VS	0
233	WP(C)/0020218/2023	THE COMMISSIONER OF CT AND GST, ODISHA GEETANJALI POLAI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
234	WP(C)/0020219/2023	STATE OF ODISHA BIJAY KUMAR SAMANTARAY	AMBIKA PRASAD RAY	//
		VS	VS	0
235	WP(C)/0020220/2023	STATE OF ODISHA RAMACHANDRA SAHOO	SATYABRATA SATAPATHY	//
		VS	VS	0
236	WP(C)/0020221/2023	STATE OF ODISHA SANJIB KUMAR MOHANTY	BIBEKANANDA BHUYAN	//
		VS	VS	0
237	WP(C)/0020222/2023	STATE OF ODISHA SUSHILA CHAMPATI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
238	WP(C)/0020223/2023	STATE OF ODISHA KSHIROD CHANDRA PRADHAN	SATYABRATA SATAPATHY	//
		VS	VS	0

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239	WP(C)/0020224/2023	STATE OF ODISHA SUSHILA KUMAR JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
240	WP(C)/0020225/2023	STATE OF ODISHA SUSHILA PADHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
241	WP(C)/0020226/2023	STATE OF ODISHA MRITUNJAY KUMAR VS	GYANA RANJAN SETHI VS	// // ()
242	WP(C)/0020227/2023	STATE OF ODISHA SUSHIL KUMAR MOHANTA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
243	WP(C)/0020228/2023	STATE OF ODISHA PRATIMA BEURA VS	SUSHANTA KUMAR MISHRA VS	// // ()
244	WP(C)/0020229/2023	STATE OF ODISHA SUSANTA KUMAR MOHANTY VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
245	WP(C)/0020230/2023	STATE OF ODISHA SUSHREE SANGEETA SWAIN, KORAPUT VS	SIDHANT DWIBEDI VS	// // ()
246	WP(C)/0020231/2023	THE COMMNR. CT AND GST, CUTTACK, ODISHA ANUSAYA RAY VS	KIRTAN DANG VS	// // ()
247	WP(C)/0020232/2023	STATE OF ODISHA SUNIL KUMAR SAHU VS	BIRAJA PRASANNA DAS VS	// // ()
248	WP(C)/0020233/2023	STATE OF ODISHA BARUNA RANA VS	KIRTAN DANG VS	// // ()
249	WP(C)/0020234/2023	STATE OF ODISHA KUNTALA PADHAN VS	BIYOTKESH MOHANTY VS	// // ()
		STATE OF ODISHA		//

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250	WP(C)/0020235/2023	NALINI PAIK VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
251	WP(C)/0020236/2023	ARUNA RANA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
252	WP(C)/0020237/2023	TRILOCHAN BISWAL VS COMMNR. OF CT AND GST, ODISHA	RAMESH CHANDRA JENA VS	// 0 //
253	WP(C)/0020238/2023	SATYABADI NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
254	WP(C)/0020239/2023	BINAYAK MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
255	WP(C)/0020240/2023	SANJEEB KUMAR BISWAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
256	WP(C)/0020241/2023	JITEN KUMAR BANDHA VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
257	WP(C)/0020242/2023	DEEPAK KUMAR BAL VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
258	WP(C)/0020243/2023	GITANJALI RATH VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
259	WP(C)/0020244/2023	LAXMIDHAR PANDA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
260	WP(C)/0020245/2023	RASHMITA RATH VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
261	WP(C)/0020246/2023	BIDULATA PUHAN	NETRANANDA BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0020247/2023	BIDULATA PUHAN	NETRANANDA BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0020248/2023	M/S AFFY PARENTERALS, DELHI	SISIR DAS	//
		VS	VS	0
		ODISHA STATE MEDICAL CORP. LTD., BBSR		//
264	WP(C)/0020249/2023	BHARAT BHUSAN MUND	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0020250/2023	GITARANI DEBATA	ARJEET MISHRA	//
		VS	VS	0
		THE SUB-COLLECTOR, PALLAHARA		//
266	WP(C)/0020251/2023	RABI NARAYAN MAHAPATRA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0020252/2023	SIBAM PATRNAIK	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
268	WP(C)/0020253/2023	CHITTARANJAN PANDA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0020254/2023	GITARANI DEBATA	ARJEET MISHRA	//
		VS	VS	0
		THE SUB-COLLECTOR, PALLAHARA		//
270	WP(C)/0020255/2023	DR.DIBAKAR MAJHI	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0020256/2023	PRATAP CHANDRA MOHANTA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0020257/2023	PRIYADARSHINI CHHATRIYA	LAXMI PRASAD DWIVEDY	//
		VS	VS	0



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273	WP(C)/0020258/2023	STATE OF ODISHA PURNA CHANDRA MANDAL VS	KRISHNA CHANDRA SAHU VS	// // ()
274	WP(C)/0020259/2023	STATE OF ODISHA MALI SAHOO VS	PRAKASH KUMAR MISHRA VS	// // ()
275	WP(C)/0020260/2023	STATE OF ODISHA DINABANDHU SWAIN VS	LAXMIDHAR DASH VS	// // ()
276	WP(C)/0020261/2023	STATE OF ODISHA AKHAYA KUMAR MOHANTY VS	NIRANJAN NAYAK VS	// // ()
277	WP(C)/0020262/2023	STATE OF ODISHA KRUSHNA CHANDRA RANA VS	SUSANTA SEKHAR MOHAPATRA VS	// // ()
278	WP(C)/0020263/2023	STATE OF ODISHA ALOK KUMAR NAIK VS	NIRANJAN NAYAK VS	// // ()
279	WP(C)/0020264/2023	STATE OF ODISHA ANJU SINGH @ ANJU SINGH DAS VS	RAJIV KUMAR MAHANTA VS	// // ()
280	WP(C)/0020265/2023	STATE OF ODISHA GANTA CHANDRA KALA @ CHANDRA KALA GANT VS	BRASANNA KUMAR MISHRA VS	// // ()
281	WP(C)/0020266/2023	COLLECTOR AND D.M., GAJAPATI SHUBHASHREE JENA VS	BANSHIDHAR SATAPATHY VS	// // ()
282	WP(C)/0020267/2023	STATE OF ODISHA DIBAKAR PAIKRAY VS	NETRANANDA BISWAL VS	// // ()
283	WP(C)/0020268/2023	ESIC, INDORE SOUDAMINI SAHOO VS	PRATIK DASH VS	// // ()
		STATE OF ODISHA		//

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284	WP(C)/0020269/2023	RUKAMANI SETHI VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
285	WP(C)/0020270/2023	M/S MAHESWARI PRASAD GANGDEB, DEOGARH VS THE DY. COMMNR. OF CT AND GST CIRCLE, DEOGARH	BHABANI PRASAD MOHANTY VS	// 0 //
286	WP(C)/0020271/2023	SUBUDHI TRANS LOGISTIC PVT. LTD., KHURDA VS ASST REGIONAL TRANSPORT OFFICER, KHURDA	BRAJA MOHAN SARANGI VS	// 0 //
287	WP(C)/0020272/2023	TARA KANTA PATEL VS R.T.O., BBSR	BRAJA MOHAN SARANGI VS	// 0 //
288	WP(C)/0020273/2023	SANGHAMITRA PATAJOSHI VS STATE OF ODISHA	LAMBODOR ACHARI VS	// 0 //
289	WP(C)/0020274/2023	SANTOSINI NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	// 0 //
290	WP(C)/0020275/2023	DR. SHREEYAM MOHAPATRA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
291	WP(C)/0020276/2023	BISHNU PRASAD DAS VS UNION OF INDIA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
292	WP(C)/0020277/2023	M/S NANA SOREN, MAYURBHANJ VS THE CT AND GST OFFICER, MAYURBHANJ CIRCLE	BHABANI PRASAD MOHANTY VS	// 0 //
293	WP(C)/0020278/2023	MOTILAL SINGH VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
294	WP(C)/0020279/2023	CHAKRADHAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0020280/2023	MINAKETAN SAHOO	SIDDHARTH GOUTAM DAS	//

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		VS	VS	0
296	WP(C)/0020281/2023	STATE OF ODISHA KARUNAKAR NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
297	WP(C)/0020282/2023	STATE OF ODISHA M/S JAGANANDA ROUL, MAYURBHANJ	BHABANI PRASAD MOHANTY	//
		VS	VS	0
298	WP(C)/0020283/2023	THE STATE TAX OFFICER, CT AND GST CIRCLE, MAYURBHANJ RAJ KUMARI PANIGRAHY	CHINMAYA MOHANTY	//
		VS	VS	0
299	WP(C)/0020284/2023	ADDL. JOINT COMMNR. CONSOLIDATION AND SETTLEMENT, GANJAM HARIHAR DASH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
300	WP(C)/0020285/2023	STATE OF ODISHA PURNA CHANDRA SENAPATI	ARINDAM BISOI	//
		VS	VS	0
301	WP(C)/0020286/2023	THE EXECUTIVE DIRECTOR (EAST ZONE), FCI, KOLKATA JEHERU LAL DIP	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
302	WP(C)/0020287/2023	STATE OF ODISHA KAILASH CHANDRA CHAND	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
303	WP(C)/0020288/2023	STATE OF ODISHA K.SIMANCHAL DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
304	WP(C)/0020289/2023	STATE OF ODISHA MANMOHAN SAHOO	ANJAN KUMAR BISWAL	//
		VS	VS	0
305	WP(C)/0020290/2023	STATE OF ODISHA POOJA BAHUBALENDRA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
306	WP(C)/0020291/2023	STATE OF ODISHA RIZI MOHANTY	SRINIBAS MOHANTY	//
		VS	VS	0

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307	WP(C)/0020292/2023	STATE OF ODISHA ASMAN HALBA VS	GOURI MOHAN RATH VS	// // 0
308	WP(C)/0020293/2023	STATE OF ODISHA SWADHIN KUMAR SAHU VS	SARITA PANDA VS	// // 0
309	WP(C)/0020294/2023	STATE OF ODISHA LIPUNA MALLICK VS	HIMANSU SEKHAR DEO VS	// // 0
310	WP(C)/0020295/2023	CHIEF EXECUTIVE OFFICER, TPCODL, KHURDA BISWANATH JAGARANGA VS	RAJJEET ROY VS	// // 0
311	WP(C)/0020296/2023	STATE OF ODISHA MAHENDRA RANA VS	KIRTAN DANG VS	// // 0
312	WP(C)/0020297/2023	STATE OF ODISHA MEGHANADA RANA VS	KIRTAN DANG VS	// // 0
313	WP(C)/0020298/2023	STATE OF ODISHA SURESH KUMAR ROUT VS	AMITAV DAS VS	// // 0
314	WP(C)/0020299/2023	COLLECTOR, CUTTACK SUDAYA BEHERA VS	BIDYADHAR MANSING VS	// // 0
315	WP(C)/0020300/2023	STATE OF ODISHA HOTEL RELAX INN, KENDRAPARA VS	SAIBRATA RATH VS	// // 0
316	WP(C)/0020301/2023	STATE OF ODISHA BASANTI BAL VS	APARESH BHOI VS	// // 0
317	WP(C)/0020302/2023	STATE OF ODISHA SURABHI ELECTRICALS, SAMBALPUR VS	ZENISH MARY WALLACE VS	// // 0
		COMMNR. OF CT AND GST, CUTTACK		//

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318	WP(C)/0020303/2023	RANAJIT KUMAR PATRA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
319	WP(C)/0020304/2023	HAREKRUSHNA SWAIN VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
320	WP(C)/0020305/2023	JAYAKRUSNA SAHOO VS DIRECTOR OF ESTATE, DEPT. OF G.A., BBSR	BIBUDHENDRA KUMAR RATH VS	// 0 //
321	WP(C)/0020306/2023	BASANTA KUMAR DAS VS STATE OF ODISHA	MANOJ VERMA VS	// 0 //
322	WP(C)/0020307/2023	PANKAJ KUMAR RAI VS STATE OF ODISHA	MANORANJAN MOHAPATRA VS	// 0 //
323	WP(C)/0020308/2023	ULASH DAS VS TAHASILDAR, MAHAKALPADA	AMITAV DAS VS	// 0 //
324	WP(C)/0020309/2023	MANOJ KUMAR PADHI VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
325	WP(C)/0020310/2023	PRASAD KISHORE ROUTH VS THE CHAIRMAN ODISHA GRAMYA BANK, BBSR	MANORANJAN MOHAPATRA VS	// 0 //
326	WP(C)/0020311/2023	SUSANTA KUMAR SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
327	WP(C)/0020312/2023	JAGABANDHU SUTAR VS TAHASILDAR, MAHAKALPADA	AMITAV DAS VS	// 0 //
328	WP(C)/0020313/2023	MAMTAJ MOHARANA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
329	WP(C)/0020314/2023	NARAHARI PANDA	PRADEEP KUMAR MAHAPATRA	//

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		VS	VS	0
330	WP(C)/0020315/2023	STATE OF ODISHA BIJAYA KUMAR SWAIN	AMITAV DAS	//
		VS	VS	0
331	WP(C)/0020316/2023	TAHASILDAR, MAHAKALPADA JYOTSNA DASH	JAGJIT PANDA	//
		VS	VS	0
332	WP(C)/0020317/2023	STATE OF ODISHA DEBASHIS MAHALA	MANAS KUMAR CHAND	//
		VS	VS	0
333	WP(C)/0020318/2023	STATE OF ODISHA KAILASH TARA	AMITAV DAS	//
		VS	VS	0
334	WP(C)/0020319/2023	COLLECTOR AND D.M., KENDRAPARA JHILLIRANI PRADHAN	BIBHUTI BHUSAN NANDA	//
		VS	VS	0
335	WP(C)/0020320/2023	UNITED INDIA INSURANCE CO. LTD. GANJAM SURESH CHANDRA KUANAR	JAGAJIT PANDA	//
		VS	VS	0
336	WP(C)/0020321/2023	STATE OF ODISHA SARAT CHANDRA ROUT	DIPTENDU SUNDAR RAY	//
		VS	VS	0
337	WP(C)/0020322/2023	STATE OF ODISHA LAXMIDHAR PARIDA	BIBHUTI RANJAN MOHANTY	//
		VS	VS	0
338	WP(C)/0020323/2023	TAHASILDAR, ATHAGARH BADAL SARANGI	ASAISH KUMAR RAY	//
		VS	VS	0
339	WP(C)/0020324/2023	STATE OF ODISHA JATINDRA DAS	ADHIRAJ MOHANTY	//
		VS	VS	0
340	WP(C)/0020325/2023	R.T.O. KEONJHAR AMIT KUMAR KHORA	ASISH KUMAR RAY	//
		VS	VS	0

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341	WP(C)/0020326/2023	STATE OF ODISHA KEDAR KUMAR NAYAK VS TRUPTIREKHA NAYAK	SUBHASHREE MOHANTY VS	// // ()
342	WP(C)/0020327/2023	SUMAN JENA VS ODISHA INFORMATION COMMNR., BBSR	RAMDAS ACHARY VS	// // ()
343	WP(C)/0020328/2023	BUDHU KUMAR BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// // ()
344	WP(C)/0020329/2023	RANJITA BEHERA VS STATE OF ODISHA	RESHMA BEHRA VS	// // ()
345	WP(C)/0020330/2023	BISWOJIT PANDA VS THE COMMISSIONER OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// // ()
346	WP(C)/0020331/2023	ABHIJIT NAYAK VS THE COMMISSIONER OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// // ()
347	WP(C)/0020332/2023	SURYANARAYAN DALAI @ MOHANTY VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// // ()
348	WP(C)/0020333/2023	PURNA CHANDRA MOHAPATRA VS THE COMMISSIONER OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// // ()
349	WP(C)/0020334/2023	BENUMADHAB MOHAPATRA @ MAHAPATRA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// // ()
350	WP(C)/0020335/2023	DEBENDRANATH TRIPATHY VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// // ()
351	WP(C)/0020336/2023	M/S SASWAT BRICKS, CUTTACK VS CANARA BANK, BBSR	PRAKASH KUMAR MISHRA VS	// // ()

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352	WP(C)/0020337/2023	KERALA STATE ELECTRONIC DEVELOPMENT CORP VS UNION OF INDIA	<del>BUNYAKERMAK DASH</del> VS	// 0 //
353	WP(C)/0020338/2023	STATE OF ODISHA VS MANGULU CHARAN PATRA	SASWAT DAS VS	// 0 //
354	WP(C)/0020339/2023	BANABIHARI HOTA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
355	WP(C)/0020340/2023	SARBESWAR MOHANTY VS REGISTRAR CO OPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //
356	WP(C)/0020341/2023	UTKALI BISWAL VS STATE OF ODISHA	S. SUDHAKAR RAO VS	// 0 //
357	WP(C)/0020342/2023	BHABANI CHHECHUAN @ BARIK VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
358	WP(C)/0020343/2023	DEBAKI MALLIK VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
359	WP(C)/0020344/2023	ANKITA PRIYADARSHINI VS PRATAP KUMAR PANDA	TUSAR KUMAR MISHRA VS	// 0 //
360	WP(C)/0020345/2023	JANMEJAYA SAHOO VS THE PRINCIPAL SECY. TO GOVT., DEPT. OF EXCISE, BBSR	RAJEET ROY VS	// 0 //
361	WP(C)/0020346/2023	ANUKUL CHANDRA ROUT VS JUDGE, FAMILY COURT, BBSR	BIBHU PRASAD MOHANTY VS	// 0 //
362	WP(C)/0020347/2023	BASANT KUMAR SAMANTARAY VS MCL, BURLA	SONITA BISWAL VS	// 0 //
363	WP(C)/0020348/2023	PARSHURAM BEDBAGISH	SURYAKANTA DASH	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0020349/2023	PURNA CHANDRA CHUALSINGH	SANTOSH KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0020350/2023	LALAN PRASAD GUPTA	ADHIRAJ BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0020351/2023	AKSHAYA KUMAR DAS	SURYAKANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0020352/2023	SHIBASHIS BEHERA	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0020353/2023	BABAJI DAS	KABIRAJ PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0020354/2023	SANTILATA DEI	SUDARSAN BEHERA	//
		VS	VS	0
		STATE INFORMATION COMMISSION, ODISHA, BBSR		//
370	WP(C)/0020355/2023	M/S SYLVESA INFOTECH PRIVATE LIMITED	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		ASSESSING OFFICER,ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI		//
371	WP(C)/0020356/2023	BISWAMITRA TRIPATHY	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0020357/2023	AMAR KUMAR ROUT	PRASANNA KUMAR ROURAY	//
		VS	VS	0
		THE S.D.O., SALINE DEPT., RAJNAGAR, KENDRAPARA		//
373	WP(C)/0020358/2023	CHINMAY PATTANAİK	BIPLABA P.B. BAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0020359/2023	PANCHANAN SAHOO	BISWARANJAN PARAMGURU	//
		VS	VS	0

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		STATE OF ODISHA		//
375	WP(C)/0020360/2023	M/S. SUJATA HOTEL PVT. LTD., PURI	ABHISHEK DASH	//
		VS	VS	()
		THE COMMNR. OF CT AND GST, CTC		//
376	WP(C)/0020361/2023	AMRIT RANJAN NAYAK	ABHISHEK DASH	//
		VS	VS	()
		COMMISSIONER OF CT AND GST		//
377	WP(C)/0020362/2023	RANAJIT NAYAK	ABHISHEK DASH	//
		VS	VS	()
		THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA		//
378	WP(C)/0020363/2023	RANJU LATA NAYAK	ABHISHEK DASH	//
		VS	VS	()
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX		//
379	WP(C)/0020364/2023	KARTIK MALLICK	ABHISHEK DASH	//
		VS	VS	()
		COMMISSIONER OF CT AND GST		//
380	WP(C)/0020365/2023	PRAMILA MUDULI	DIBYASHREE RAY	//
		VS	VS	()
		STATE OF ODISHA		//
381	WP(C)/0020366/2023	MANOJ KUMAR MOHAPATRA	DIBYASHREE RAY	//
		VS	VS	()
		STATE OF ODISHA		//
382	WP(C)/0020367/2023	SANJUKTA BEHERA	DIBYASHREE RAY	//
		VS	VS	()
		STATE OF ODISHA		//
383	WP(C)/0020368/2023	KAMAL LOCHAN SAMAL	DIBYASHREE RAY	//
		VS	VS	()
		STATE OF ODISHA		//
384	WPCRL/0000078/2023	MONALISA PADHI	PRAMOD KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
385	WPCRL/0000079/2023	JAMUNA NAIK	SAKTIDHARA MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//

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386	WPCRL/000080/2023	MAMATA MUDULI VS STATE OF ODISHA	JNYANANANDA PANDA VS	//0 () //
387	WPCRL/000081/2023	GOBINDA SUTAR VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	//0 () //
388	ABLAPL/0006931/2023	PRAVAKAR BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	NISCHINTAKOILI /74 /2022 () //
389	ABLAPL/0006932/2023	DHADIA BEHERA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	CHANDANPUR /137 /2023 () //
390	ABLAPL/0006933/2023	NIRMALA BAIRAGI VS STATE OF ODISHA	GOPINATH MISHRA VS	KALIMELA /285 /2022 () //
391	ABLAPL/0006934/2023	PRAFULLA KUMAR JENA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MADHUPATNA /219 /2023 () //
392	ABLAPL/0006935/2023	TIKI ROUT VS STATE OF ODISHA	ANNADA SANKAR JENA VS	KANAS /74 /2023 () //
393	ABLAPL/0006936/2023	MANJULATA SETHY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /177 /2023 () //
394	ABLAPL/0006937/2023	PRAHLAD @ PRAHALLAD PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	KUNDHEIGOLA /172 /2023 () //
395	ABLAPL/0006938/2023	ADITYA NARAYANA JENA @ ADITYA JENA VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /56 /2023 () //
396	ABLAPL/0006939/2023	KALU NAIK VS STATE OF ODISHA	MAHENDRA KUMAR PRADHAN VS	SAHID NAGAR P.S. /196 /2023 () //
397	ABLAPL/0006940/2023	RAJESH KISAN	AJIT KUMAR RAUT	LAIKERA /153 /2023

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		VS	VS	()
398	ABLAPL/0006941/2023	STATE OF ODISHA PRASANTA KISAN @ FAGNU	AJIT KUMAR RAUT	// LAIKERA /89 /2023
		VS	VS	()
399	ABLAPL/0006942/2023	STATE OF ODISHA DR. KSHIROD KUMAR ROURTRAY	SIDDHARTH PRASAD MISHRA	// RAJNAGAR /420 /2023
		VS	VS	()
400	ABLAPL/0006943/2023	STATE OF ODISHA RAJENDRA NAYAK	ABHILASH MISHRA	// BIDANASI /140 /2023
		VS	VS	()
401	ABLAPL/0006944/2023	STATE OF ODISHA DIPAK MALLICK @ JHARIA @ DIPAK KUMAR MALIK/NMESH CHANDRA JENA		// KALINGA NAGAR /95 /2023
		VS	VS	()
402	ABLAPL/0006945/2023	STATE OF ODISHA BIBASINI DASH	DEBASISH PATNAIK	// CUTTACK VIGILANCE /19 /2022
		VS	VS	()
403	ABLAPL/0006946/2023	STATE OF ODISHA SK. AKBAR ALLI	AMULYA RATNA PANDA	// SAHADEV KHUNTA /263 /2023
		VS	VS	()
404	ABLAPL/0006947/2023	STATE OF ODISHA DIBAKAR MALIK	JAGANNATH KAMILA	// SORO /66 /2023
		VS	VS	()
405	ABLAPL/0006948/2023	STATE OF ODISHA HADI GOUDA @ HADIA	S.S.RAY (2)	// GUDARI /45 /2022
		VS	VS	()
406	ABLAPL/0006949/2023	STATE OF ODISHA JAYANTI JENA	DEEPAK KU SAHOO	// MARSHAGHAI /254 /2023
		VS	VS	()
407	ABLAPL/0006950/2023	STATE OF ODISHA SANJAY KUMAR NATH	SURESH KUMAR JENA	// ALAKUNDA /38 /2023
		VS	VS	()
408	ABLAPL/0006951/2023	STATE OF ODISHA RAMESH CH SWAIN	DEEPAK KU SAHOO	// KENDRAPARA SADAR /468 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0006952/2023	STATE OF ODISHA CHAITANYA JENA @ PRAKASH JENA VS	BISWAJIT SAHOO VS	// NAYAGARH SADAR /93 /2023 ()
410	ABLAPL/0006953/2023	STATE OF ODISHA PRATAP ROUT VS	BIBHUTI BHUSAN BEHERA VS	// / /0 ()
411	ABLAPL/0006954/2023	STATE OF ODISHA RATAN KUMAR MISHRA VS	JAYADEBA BEHERA VS	// TARBHA /102 /2023 ()
412	ABLAPL/0006955/2023	STATE OF ODISHA TASLIM KHAN VS	PRAMOD KUMAR JENA VS	// BASTA /171 /2023 ()
413	ABLAPL/0006956/2023	STATE OF ODISHA ADIKANDA SWAIN VS	DEBENDRA KUMAR DHAR VS	// PARJANG /270 /2023 ()
414	ABLAPL/0006957/2023	STATE OF ODISHA KANHU @ GANGADHAR JENA VS	JUGALA KISHORE PANDA VS	// BALIAPAL /138 /2023 ()
415	ABLAPL/0006958/2023	STATE OF ODISHA HERO BEHERA VS	BIBHUTI BHUSAN BEHERA VS	// / /0 ()
416	ABLAPL/0006959/2023	STATE OF ODISHA SAROJ KUMAR SAHU VS	ARJEET MISHRA VS	// KOREI /136 /2023 ()
417	ABLAPL/0006960/2023	STATE OF ODISHA SK. FIROJ VS	DINESH RAY VS	// BASUDEVPUR /327 /2023 ()
418	ABLAPL/0006961/2023	STATE OF ODISHA SANJAY SAHOO @ SANJU SAHOO VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /468 /2023 ()
419	ABLAPL/0006962/2023	STATE OF ODISHA LACHHAMAN KHURA @ MUNSI KHURA VS	SUSHANTA KUMAR JOSHI VS	// TUREIKELA /85 /2023 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :28/06/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	ABLAPL/0006963/2023	ANKITA DE VS STATE OF ODISHA	SANKET KANUNGO VS	SINGHADWAR PS /87 /2023 () //
421	ABLAPL/0006964/2023	NILAKANTHA NAYAK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	NIMAPADA /146 /2022 () //
422	ABLAPL/0006965/2023	DHRUBA CHARAN SAHOO VS STATE OF ODISHA	SAMARESH PATTANAİK VS	KUJANGA /283 /2023 () //
423	ABLAPL/0006966/2023	AHALYA @ AHRNI MALIK VS STATE OF ODISHA	BASUDEV PUJARI VS	AUL /413 /2023 () //
424	ABLAPL/0006967/2023	NIBARANA MAITY VS STATE OF ODISHA	SAMARESH PATTANAİK VS	ERASAMA /261 /2023 () //
425	ABLAPL/0006968/2023	TUNIA SETHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KISSANNAGAR PS /120 /2023 () //
426	ABLAPL/0006969/2023	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /208 /2023 () //
427	ABLAPL/0006970/2023	BIKASH ROUT VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN (2) VS	CUTTACK SADAR /289 /2023 () //
428	ABLAPL/0006971/2023	JAMBESWAR MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN (2) VS	CUTTACK SADAR /289 /2023 () //
429	ABLAPL/0006972/2023	GOLAK BIHARI SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
430	ABLAPL/0006973/2023	RANJAN KUMAR SAHOO VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KHARABEL NAGAR P.S. /283 /2023 () //
431	ABLAPL/0006974/2023	SANJAY KUMAR JOSHI	SUBHASIS MOHAPATRA	SUNDARGARH TOWN /159 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0006975/2023	AKSHAY BISWAL	JAYADEBA BEHERA	BANSADA /42 /2023
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0006976/2023	MD ASHFAQUE AHMED	BIJAYA KUMAR RAGADA	JATNI P.S. /172 /2023
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0006977/2023	SK. KALA	UNMESH CHANDRA JENA	BHADRAK TOWN /204 /2023
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0006978/2023	TAPAN SETHI	GYANESWAR SATPATHY	BASUDEVPUR /286 /2023
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0006979/2023	SUDHANSU @ SUDHASHU SHEKHAR SETHI @ SIT @PRANASH CH JENA	PRANASH CH JENA	JALESWAR /280 /2023
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0006980/2023	SANTOSH JENA	DASARATHI DASH	FATEGARH /106 /2023
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0006981/2023	PADMALOCHAN GOCHHAYAT	BISWAJIT SAHOO	NAYAGARH SADAR /93 /2023
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0006982/2023	SATRUGHANA GOCHHAYAT	BISWAJIT SAHOO	NAYAGARH SADAR /93 /2023
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0006983/2023	SUMAN GUPTA	SAMBIT SAMAL	MALGODOWN /127 /2023
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0006984/2023	PRAVU KUMAR RAM	SAMBIT SAMAL	MALGODOWN /127 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0006985/2023	MINATI BARIK	SATYA NARAYAN MISHRA (4)	GOPALPUR /118 /2023
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :28/06/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
443	ABLAPL/0006986/2023	STATE OF ODISHA TAPAN KUMAR SWAIN VS	SATYA NARAYAN MISHRA (4) VS	// SORO /645 /2019 ()
444	ABLAPL/0006987/2023	STATE OF ODISHA MANORANJAN KUMAR PATRA VS	HARIPAD MOHANTY VS	// AIR FIELD P.S. /146 /2023 ()
445	ABLAPL/0006988/2023	STATE OF ODISHA ISWAR BHANDEKAR VS	PRASANTA KUMAR ROUTRAY VS	// BURLA /241 /2023 ()
446	ABLAPL/0006989/2023	STATE OF ODISHA SACHITRA MOHANTY VS	SANJIB KUMAR BHANJADEO VS	// BEGUNIA P.S. /207 /2023 ()
447	ABLAPL/0006990/2023	STATE OF ODISHA BHAGABAN ROUTRAY VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /111 /2023 ()
448	ABLAPL/0006991/2023	STATE OF ODISHA BISWANATHA KHANDAYATRAY VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /111 /2023 ()
449	ABLAPL/0006992/2023	STATE OF ODISHA PRIYABRATA MISHRA VS	AMLAN SHAKTI PAUL VS	// PHULBANI TOWN /58 /2023 ()
450	ABLAPL/0006993/2023	STATE OF ODISHA SITU DALAI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /338 /2022 () //



# ORISSA HIGH COURT

MISC CASES FILED on :28/06/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	117/2023 WPC(OAC)/3186/2014	HRUDAYANANDA BARIK-MP	M/S AMIYA KUMAR MOHANTY
2	118/2023 WPC(OAC)/1493/2018	AMARA KUMAR BEHERA-MP	
3	145/2023 SA/35/2001	JADUNATH ROUT-MP	M/S. B.MISHRA
4	175/2023 CMAPL/455/2023	SABITA SAHU-MP	SOURAV TIBREWAL
5	211/2023 MATA/194/2023	LAXMAN BEHERA-MP	GOUTAM KU. ROUTARY
6	234/2023 TRP(C)/218/2023	MADHUSMITA SAHOO-MP	PRAVAT KUMAR MOHANTY
7	237/2023 RVWPET/186/2023	COLLECTOR, CUTTACK-MP	ADV.
8	243/2023 RPFAM/199/2023	CHHABILA KUMAR PRADHAN-MP	RAJIB KUMAR SARANGI
9	258/2023 CONTC/5202/2022	BHAGYALATA KHATEI-MP	SADASIVA PATRA
10	259/2023 CONTC/5202/2022	BHAGYALATA KHATEI-MP	SADASIVA PATRA
11	260/2023 CONTC/4216/2023	PRIYA RANJAN PATRA-MP	JYOSTNARANI RATH
12	261/2023 CONTC/2626/2023	ANUBHAB MISHRA-MP	ADV.
13	262/2023 CONTC/991/2023	SURESH KUMAR MAHAPATRO-MP	M/S. LOKNATH RATH
14	263/2023 CONTC/3261/2023	DHIRENDRA KUMAR NAYAK-MP	AUROVINDA MOHANTY
15	264/2023 CONTC/2173/2023	PREMALATA MAHAPATRA-MP	
16	265/2023 CONTC/5436/2022	DIBAKAR BEHERA-MP	M/S SATYAJIT BEHERA
17	266/2023 CONTC/5436/2022	DIBAKAR BEHERA-MP	M/S SATYAJIT BEHERA
18	267/2023 CONTC/2877/2023	RAMESH CHANDRA NAYAK-MP	M/S. ADYASIDHI MISHRA
19	268/2023 CONTC/2907/2023	KESHAB CHANDRA DASH-MP	MR PRASANTA KU NAYAK
20	269/2023 CONTC/999/2023	SUSANTA KUMAR PATANAIAK-MP	
21	270/2023 CONTC/997/2023	DIPTI PRAKASH TRIPATHY-MP	
22	271/2023 CONTC/998/2023	BHUBANANANDA PADHY-MP	
23	272/2023 CONTC/4414/2022	MANGULU CHARAN PATRA-MP	JYOTSHARANI, RATH
24	273/2023 CONTC/1091/2023	JANA BHARA SAGAR-MP	MR. KRISHNA CHANDRA SAHU
25	274/2023 CONTC/8138/2022	SUDHIR ROUT-MP	SUBASH CH. PUSPALAKA
26	471/2023	SATYAJIT NAYAK-MP	ASISH KUMAR RAY

27	CRLREV/115/2022 472/2023	JYOTI RANJAN PANDA-MP	
28	CRLREV/210/2023 473/2023	MALATI SAHOO-MP	PABITRA KUMAR NAYAK
29	FAO/72/2023 474/2023	KANHU CHARAN DAS-MP	SUKANTA KUMAR MISHRA
30	FAO/282/2023 475/2023	THE MANAGER (T.P. CELL), M./S. NEW INDIA ASSURANCE CO. LTD.-MP	CHIBRATISAMPATHY
31	FAO/283/2023 645/2023	M/S. ACRUX REALCON PVT. LTD.-MP	BANSHIDHAR BAUG
32	RSA/268/2023 646/2023	BISHNU CHARAN NAIK-MP	M/S.U.K.SAMAL
33	RSA/156/2006 647/2023	RAMA CH. ROUT-MP	M/S. N.C.PATI
34	RSA/433/2003 676/2023	CHANDRALEKHA PATTANAYAK @ BOHIDAR-MP	PRATYUSHA NAIDU
35	CMP/716/2023 677/2023	SHREE HARI STEEL INDUSTRIES, ROURKELA-MP	ANUPAM DASH
36	CMP/720/2023 678/2023	GAURANGA SAHOO-MP	HRUDANANDA MOHAPATRA
37	CMP/721/2023 886/2023	BAPI @ MAHENDRA BEHERA-MP	BIJAYA KUMAR RAGADA
38	BLAPL/6960/2023 887/2023	SUSIL KUMAR MOHANTY-MP	
39	BLAPL/3493/2023 888/2023	SAILABALA MISHRA-MP	NIRMAL KISHORE RATH
40	BLAPL/7086/2023 889/2023	SAILABALA MISHRA-MP	NIRMAL KISHORE RATH
41	BLAPL/6033/2023 890/2023	MAHAMUD KHAN-MP	
42	BLAPL/1938/2023 891/2023	GANESH PATRA-MP	BIPLAB P.B. BAHALI
43	BLAPL/5867/2023 1044/2023	NATIONAL INSURANCE CO. LTD.-MP	MAHITOSH SINHA
44	MACA/581/2023 1045/2023	RANJITA SING-MP	BISHNU BRATA SINGH
45	MACA/250/2023 1046/2023	PRAMILA MOHANTA-MP	BISHNU BRATA SINGH
46	MACA/635/2023 1047/2023	THE LEGAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAMOD KUMAR TRIPATHY
47	MACA/578/2023 1048/2023	THE LEGAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAMOD KUMAR TRIPATHY
48	MACA/578/2023 1049/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAMOD KUMAR TRIPATHY
49	MACA/579/2023 1050/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAMOD KUMAR TRIPATHY
50	MACA/579/2023 1051/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAMOD KUMAR TRIPATHY
51	MACA/435/2023 1052/2023	MANJUBALA PRUSTY-MP	SUSHANT KUMAR PRADHAN 3
52	MACA/636/2023 1053/2023	NEW INDIA ASSURANCE COMPANY LIMITED-MP	ADAM ALI KHAN
53	MACA/63/2023 1187/2023	MITU@MANAMOHAN BISWAL-MP	
54	ABLAPL/5250/2023 1188/2023	SAROJ KUMAR DEHURY-MP	
55	ABLAPL/820/2023 1189/2023	PITABAS SAHU-MP	
56	ABLAPL/2843/2023 1190/2023	BISWANATH DHAL-MP	JAYANTA KUMAR MAJHI
57	ABLAPL/568/2023 1191/2023	SUHADRA @ SUBHADRA BAG-MP	
	ABLAPL/9526/2020		

58	1192/2023 ABLAPL/3043/2023	SUMANTA BAG-MP	
59	1193/2023 ABLAPL/4691/2023	SANTOSH KUMAR KHADANGA @ KHADENGA-MP	
60	1476/2023 CRLA/693/2023	MURALIDHAR NAIK-MP	ARIJEET MISHRA
61	1477/2023 CRLA/693/2023	MURALIDHAR NAIK-MP	ARIJEET MISHRA
62	1478/2023 CRLA/694/2023	BASANTA KUMAR DAS-MP	BHABANI SHANKAR DASPARIDA
63	1479/2023 CRLA/694/2023	BASANTA KUMAR DAS-MP	BHABANI SHANKAR DASPARIDA
64	1480/2023 CRLA/531/2023	DURGA PRASANNA MISHRA-MP	CHIRANJEEV BIDYABHUSHAN
65	1481/2023 CRLA/179/2014	MRUTYUNJAY PATRA-MP	M/S.PRAVASH CH.JENA
66	1974/2023 CRLMC/2795/2023	DEV KUMAR PANDA-MP	CHANDRAKANTA NAYAK
67	1975/2023 CRLMC/1551/2023	TATA @ KUMUDA PRADHAN-MP	
68	1976/2023 CRLMC/2798/2023	GIRIJA BALAV DAS-MP	GOPAL KRUSHNA MOHANTY
69	1977/2023 CRLMC/2800/2023	JITENDRA KUMAR BEHERA@JITU-MP	SAMVIT MOHANTY
70	1978/2023 CRLMC/2799/2023	THALLURY CHAKRABARTY-MP	TIRTHA KUMAR SAHU
71	1979/2023 CRLMC/2802/2023	THALLURY CHAKRABARTY-MP	TIRTH KUMAR SAHU
72	1980/2023 CRLMC/2803/2023	DR.KRUSHNA BOIPAI-MP	MANAS KUMAR CHAND
73	1981/2023 CRLMC/2803/2023	DR.KRUSHNA BOIPAI-MP	MANAS KUMAR CHAND
74	1982/2023 CRLMC/2805/2023	SAMEER JENA-MP	DEEPAK RANJAN PARIDA
75	1983/2023 CRLMC/2808/2023	BRAHMANANDA SAHOO-MP	DEVASHIS PANDA
76	1984/2023 CRLMC/2809/2023	BAGHA @ BIJAY SASMAL-MP	PRAVASH CHANDRA JENA
77	1985/2023 CRLMC/3566/2022	NANDA@PRASANTA JENA-MP	
78	3641/2023 WA/1389/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
79	3642/2023 WA/1389/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
80	3643/2023 WA/1389/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
81	3644/2023 WA/1390/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
82	3645/2023 WA/1390/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
83	3646/2023 WA/1390/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
84	3647/2023 WA/1392/2023	UTKAL UNIVERSITY-MP	DAYANANDA MOHAPATRA
85	3648/2023 WA/1392/2023	UTKAL UNIVERSITY-MP	DAYANANDA MOHAPATRA
86	3649/2023 WA/1391/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
87	3650/2023 WA/1391/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
88	3651/2023 WA/1391/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
89	3652/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A

	WA/1394/2023		
90	3653/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
	WA/1394/2023		
91	3654/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
	WA/1394/2023		
92	3655/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
	WA/1393/2023		
93	3656/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
	WA/1393/2023		
94	3657/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
	WA/1393/2023		
95	3658/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
	WA/1395/2023		
96	3659/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
	WA/1395/2023		
97	3660/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
	WA/1395/2023		
98	3661/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
	WA/1396/2023		
99	3662/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
	WA/1396/2023		
100	3663/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
	WA/1396/2023		
101	3664/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
	WA/1397/2023		
102	3665/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
	WA/1397/2023		
103	3666/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
	WA/1400/2023		
104	3667/2023	PRAVAT ROUT-MP	SAILESH CHANDRA SAMANTARAY
	WA/1401/2023		
105	3668/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
	WA/1400/2023		
106	3669/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
	WA/1400/2023		
107	3670/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
	WA/1398/2023		
108	3671/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
	WA/1398/2023		
109	3672/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
	WA/1402/2023		
110	3673/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
	WA/1402/2023		
111	3674/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
	WA/1402/2023		
112	3675/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
	WA/1403/2023		
113	3676/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
	WA/1403/2023		
114	3677/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
	WA/1403/2023		
115	3678/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
	WA/1404/2023		
116	3679/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
	WA/1404/2023		
117	3680/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
	WA/1404/2023		
118	3681/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
	WA/1405/2023		
119	3682/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
	WA/1405/2023		
120	3683/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
	WA/1405/2023		

121	3684/2023 WA/1406/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
122	3685/2023 WA/1406/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
123	3686/2023 WA/1406/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
124	3687/2023 WA/1407/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
125	3688/2023 WA/1407/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
126	3689/2023 WA/1407/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
127	3690/2023 WA/1408/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
128	3691/2023 WA/1408/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
129	3692/2023 WA/1408/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
130	3693/2023 WA/1412/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
131	3694/2023 WA/1412/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
132	3695/2023 WA/1412/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
133	3696/2023 WA/1410/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
134	3697/2023 WA/1410/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
135	3698/2023 WA/1410/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
136	3699/2023 WA/1411/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
137	3700/2023 WA/1411/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
138	3701/2023 WA/1411/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
139	9552/2023 WP(C)/2471/2022	LUISA LIPIUSPA SAMAL-MP	
140	9553/2023 WP(C)/18576/2023	SURESH CHANDRA PATRA-MP	KUNAL KUMAR SWAIN
141	9554/2023 WP(C)/18576/2023	SURESH CHANDRA PATRA-MP	KUNAL KUMAR SWAIN
142	9555/2023 WP(C)/18148/2023	BISHNUPRIYA BARAL-MP	AKSHAYA KUMAR PANDEY
143	9556/2023 WP(C)/18148/2023	BISHNUPRIYA BARAL-MP	AKSHAYA KUMAR PANDEY
144	9557/2023 WP(C)/18523/2023	CHAITANYA CHANDRA MAHANTA-MP	ROHIT RANJAN RAY
145	9558/2023 WP(C)/18523/2023	CHAITANYA CHANDRA MAHANTA-MP	ROHIT RANJAN RAY
146	9559/2023 WP(C)/20178/2023	SK. KAMAL UDDIN-MP	DEBABRATA DAS
147	9560/2023 WP(C)/18152/2023	SATYANANDA BEHERA-MP	AKSHAYA KUMAR PANDEY
148	9561/2023 WP(C)/18152/2023	SATYANANDA BEHERA-MP	AKSHAYA KUMAR PANDEY
149	9562/2023 WP(C)/20180/2023	KUNI SASMAL-MP	RANJAN KUMAR ROUT
150	9563/2023 WP(C)/20184/2023	BIJAY KUMAR DAS-MP	SAPAN KUMAR PAL
151	9564/2023 WP(C)/20187/2023	TOPHAN KUMAR NAYAK-MP	BANSHIDHAR SATAPATHY
152	9565/2023	BHAGABAN KHARA-MP	BHABANI PRASAD MOHANTY

153	WP(C)/20190/2023 9566/2023	SANAT JENA-MP	BHABANI SHANKAR DAS PARIDA
154	WP(C)/20188/2023 9567/2023	BISWAMOHAN PATNAIK-MP	MR.SUBIR PALIT,SUDHANSHU SEKHAR PRATAP
155	WP(C)/13720/2023 9568/2023	ARABINDA BISOI-MP	BHABANI PRASAD MOHANTY
156	WP(C)/20191/2023 9569/2023	SK. SAIDUL ISLAM-MP	SUBASH CHANDRA PUSPALAKA
157	WP(C)/20193/2023 9570/2023	SUPRIYA PATI-MP	GYANA RANJAN SETHI
158	WP(C)/20195/2023 9571/2023	M/S RABI HABIKA @ HABIKA RABI-MP	BHABANI PRASAD MOHANTY
159	WP(C)/20197/2023 9572/2023	SAKUNTALA @ SAKI DAS-MP	PRAFULLA KUMAR KAR
160	WP(C)/20200/2023 9573/2023	RAGHUPATI BISOI-MP	BHABANI PRASAD MOHANTY
161	WP(C)/20201/2023 9574/2023	RISHI RAJ DASH-MP	RAJIB RATH
162	WP(C)/20202/2023 9575/2023	DIPTIMAYEE DAS-MP	SANTOSH KUMAR SWAIN
163	WP(C)/20204/2023 9576/2023	PRADIP KUMAR LUHA-MP	RAJIB RATH
164	WP(C)/20206/2023 9577/2023	PRAKASH CHANDRA PATRA-MP	NIHAL RATH
165	WP(C)/14858/2023 9578/2023	MADHUSUDAN ACHARJYA-MP	BHABANI PRASAD MOHANTY
166	WP(C)/20211/2023 9579/2023	PRAKASH CHANDRA RATHA-MP	DEBASIS TRIPATHY
167	WP(C)/20210/2023 9580/2023	PRAKASH CHANDRA NAYAK-MP	BHABANI SANKAR MISHRA
168	WP(C)/17060/2023 9581/2023	PRAKASH CHANDRA NAYAK-MP	BHABANI SANKAR MISHRA
169	WP(C)/17060/2023 9582/2023	MADHUSUDAN MOHAPATRA-MP	
170	WP(C)/34114/2022 9583/2023	ODISHA GEOLOGICAL SERVICE ASSOCIATION, KEONJHAR	RAMA KRISHNA BISOI
171	WP(C)/20214/2023 9584/2023	SURESH CHANDRA SAMANTARAY-MP	BHAWANI SANKAR PANIGRAHI
172	WP(C)/20216/2023 9585/2023	TATA NARESH BISOI-MP	BHABANI PRASAD MOHANTY
173	WP(C)/20217/2023 9586/2023	SANJIB KUMAR MOHANTY-MP	BIBEKANANDA BHUYAN
174	WP(C)/20221/2023 9587/2023	DR. SUBHODEEP THAKUR-MP	AVIJIT MISHRA
175	WP(C)/17319/2023 9588/2023	MRITUNJAY KUMAR-MP	GYANA RANJAN SETHI
176	WP(C)/20226/2023 9589/2023	SAMARESH PATI-MP	
177	WP(C)/19298/2023 9590/2023	PRATIMA BEURA-MP	SUSHANTA KUMAR MISHRA
178	WP(C)/20228/2023 9591/2023	DAMAYANTI NAYAK-MP	DURGESH NARAYAN RATH
179	WP(C)/15375/2023 9592/2023	TRILOCHAN BISWAL-MP	RAMESH CHANDRA JENA
180	WP(C)/20237/2023 9593/2023	SATYABADI NAYAK-MP	MANAS PATI
181	WP(C)/20238/2023 9594/2023	BINAYAK MISHRA-MP	MANAS PATI
182	WP(C)/20239/2023 9595/2023	SANJEEB KUMAR BISWAL-MP	SATYANARAYAN MISHRA
183	WP(C)/20240/2023 9596/2023	SUBHASH CHANDRA MOHANTA-MP	LAXMIKANTA MOHANTY
	WP(C)/20109/2023		

184	9597/2023 WP(C)/20244/2023	LAXMIDHAR PANDA-MP	RANJIT MOHANTY
185	9598/2023 WP(C)/20244/2023	LAXMIDHAR PANDA-MP	RANJIT MOHANTY
186	9599/2023 WP(C)/20058/2023	PURNA CHANDRA NAYAK-MP	PRATEIK PARIJA
187	9600/2023 WP(C)/20248/2023	M/S AFFY PARENTERALS, DELHI-MP	SISIR DAS
188	9601/2023 WP(C)/20252/2023	SIBAM PATTNAIK-MP	SUBHRANSU BHUSAN MOHANTY
189	9602/2023 WP(C)/20253/2023	CHITTARANJAN PANDA-MP	KRISHNA CHANDRA SAHU
190	9603/2023 WP(C)/20258/2023	PURNA CHANDRA MANDAL-MP	KRISHNA CHANDRA SAHU
191	9604/2023 WP(C)/20262/2023	KRUSHNA CHANDRA RANA-MP	SUSANTA SEKHAR MOHAPATRA
192	9605/2023 WP(C)/20264/2023	ANJU SINGH @ ANJU SINGH DAS-MP	RAJIV KUMAR MAHANTA
193	9606/2023 WP(C)/20266/2023	SHUBHASHREE JENA-MP	BANSHIDHAR SATAPATHY
194	9607/2023 WP(C)/20268/2023	SOUDAMINI SAHOO-MP	PRATIK DASH
195	9608/2023 WP(C)/17424/2023	SATYABRATA GIRI-MP	KRISHNA CHANDRA SAHU
196	9609/2023 WP(C)/20270/2023	M/S MAHESWARI PRASAD GANGDEB, DEOGARH-MP	BHABANI PRASAD MOHANTY
197	9610/2023 WP(C)/20275/2023	DR. SHREEYAM MOHAPATRA-MP	DINESH KUMAR PANDA
198	9611/2023 WP(C)/20278/2023	MOTILAL SINGH-MP	BHABANI SANKAR TRIPATHY (1)
199	9612/2023 WP(C)/20277/2023	M/S NANA SOREN, MAYURBHANJ-MP	BHABANI PRASAD MOHANTY
200	9613/2023 WP(C)/20282/2023	M/S JAGANANDA ROUL, MAYURBHANJ-MP	BHABANI PRASAD MOHANTY
201	9614/2023 WP(C)/7617/2021	ASATARU SAMAL-MP	SUJATA JENA
202	9615/2023 WP(C)/7619/2021	ASATARU SAMAL-MP	SUJATA JENA
203	9616/2023 WP(C)/7618/2021	ASATARU SAMAL-MP	SUJATA JENA
204	9617/2023 WP(C)/20289/2023	MANMOHAN SAHOO-MP	ANJAN KUMAR BISWAL
205	9618/2023 WP(C)/35850/2022	SARASWATI MALLICK-MP	S.K.SAMAL
206	9619/2023 WP(C)/35850/2022	SARASWATI MALLICK-MP	S.K.SAMAL
207	9620/2023 WP(C)/20292/2023	ASMAN HALBA-MP	GOURI MOHAN RATH
208	9621/2023 WP(C)/8415/2023	ANNAPURNA THAKUR-MP	
209	9622/2023 WP(C)/20298/2023	SURESH KUMAR ROUT-MP	AMITAV DAS
210	9623/2023 WP(C)/20300/2023	HOTEL RELAX INN, KENDRAPARA-MP	SAIBRATA RATH
211	9624/2023 WP(C)/8178/2015	SWAMI MADHAVANANDA-MP	M/S.MADHUSMITA PANDA
212	9625/2023 WP(C)/20301/2023	BASANTI BAL-MP	APARESH BHOI
213	9626/2023 WP(C)/20302/2023	SURABHI ELECTRICALS, SAMBALPUR-MP	ZENISH MARY WALLACE
214	9627/2023 WP(C)/20303/2023	RANAJIT KUMAR PATRA-MP	TRILOCHAN DASH
215	9628/2023	DHIRENDRA KUMAR SAMAL-MP	

216	WP(C)/33162/2020 9629/2023	HAREKRUSHNA SWAIN-MP	PRAVAT RANJAN SUTAR
217	WP(C)/20304/2023 9630/2023	MANOJ KUMAR PADHI-MP	SATYAJIT BEHERA
218	WP(C)/20309/2023 9631/2023	ULASH DAS-MP	AMITAV DAS
219	WP(C)/20308/2023 9632/2023	PRASAD KISHORE ROUTH-MP	MANORANJAN MOHAPATRA
220	WP(C)/20310/2023 9633/2023	JAGABANDHU SUTAR-MP	AMITAV DAS
221	WP(C)/20312/2023 9634/2023	BIJAYA KUMAR SWAIN-MP	AMITAV DAS
222	WP(C)/20315/2023 9635/2023	SUMAN JENA-MP	RAMDAS ACHARY
223	WP(C)/20327/2023 9636/2023	MAA BUDHIJAGULAI SHG, BALASORE-MP	AMIT PRASAD BOSE
224	WP(C)/14778/2023 9637/2023	RANJITA BEHERA-MP	RESHMA BEHRA
225	WP(C)/20329/2023 9638/2023	BISWOJIT PANDA-MP	PRABODHA CHANDRA NAYAK
226	WP(C)/20330/2023 9639/2023	ABHIJIT NAYAK-MP	PRABODHA CHANDRA NAYAK
227	WP(C)/20331/2023 9640/2023	PURNA CHANDRA MOHAPATRA-MP	PRABODHA CHANDRA NAYAK
228	WP(C)/20333/2023 9641/2023	STATE OF ODISHA-MP	SASWAT DAS
229	WP(C)/20338/2023 9642/2023	SARBESWAR MOHANTY-MP	BAIDHAR SAHOO
230	WP(C)/20340/2023 9643/2023	STATE OF ODISHA-MP	SASWAT DAS
231	WP(C)/20338/2023 9644/2023	STATE OF ODISHA-MP	SASWAT DAS
232	WP(C)/20338/2023 9645/2023	GOKULA SUNA-MP	
233	WP(C)/4427/2019 9646/2023	ANKITA PRIYADARSHINI-MP	TUSAR KUMAR MISHRA
234	WP(C)/20344/2023 9647/2023	ANKITA PRIYADARSHINI-MP	TUSAR KUMAR MISHRA
235	WP(C)/20344/2023 9648/2023	RAMESH CHANDRA NAYAK-MP	LAXMIKANTA MOHANTY
236	WP(C)/18525/2023 9649/2023	SUBRAT KUMAR GIRI-MP	M/S.L.K.MOHANTY
237	WP(C)/3448/2020 9650/2023	JANMEJAYA SAHOO-MP	RAJJEET ROY
238	WP(C)/20345/2023 9651/2023	ANUKUL CHANDRA ROUTH-MP	BIBHU PRASAD MOHANTY
239	WP(C)/20346/2023 9652/2023	PURNA CHANDRA CHUALSINGH-MP	SANTOSH KUMAR DASH
240	WP(C)/20349/2023 9653/2023	RAMESH CHANDRA NAIK-MP	HRUDANANDA MOHAPATRA
241	WP(C)/19246/2015 9654/2023	LALAN PRASAD GUPTA-MP	ADHIRAJ BEHERA
242	WP(C)/20350/2023 9655/2023	SHIBASHIS BEHERA-MP	SAIBRATA RATH
243	WP(C)/20352/2023 9656/2023	SANTILATA DEI-MP	SUDARSAN BEHERA
244	WP(C)/20354/2023 9657/2023	M/S SYLVESA INFOTECH PRIVATE LIMITED-MP	KSHIROD KUMAR SAHOO
245	WP(C)/20355/2023 9658/2023	M/S. SUJATA HOTEL PVT. LTD., PURI-MP	ABHISHEK DASH
246	WP(C)/20360/2023 9659/2023	AMRIT RANJAN NAYAK-MP	ABHISHEK DASH
	WP(C)/20361/2023		



247	9660/2023 WP(C)/20362/2023	RANAJIT NAYAK-MP	ABHISHEK DASH
248	9661/2023 WP(C)/20363/2023	RANJU LATA NAYAK-MP	ABHISHEK DASH
249	9662/2023 WP(C)/20364/2023	KARTIK MALLICK-MP	ABHISHEK DASH
250	9663/2023 WP(C)/20365/2023	PRAMILA MUDULI-MP	DIBYASHREE RAY
251	9664/2023 WP(C)/20366/2023	MANOJ KUMAR MOHAPATRA-MP	DIBYASHREE RAY
252	9665/2023 WP(C)/20367/2023	SANJUKTA BEHERA-MP	DIBYASHREE RAY
253	9666/2023 WP(C)/20368/2023	KAMAL LOCHAN SAMAL-MP	DIBYASHREE RAY